

OANo-377/03

06-05-03

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Sri U. Nath learned counsel for the applicant and Sri S.K. Pandey holding brief of Sri A. Sthalakar learned counsel for the respondents.

learned counsel for the applicant submits that this O.A. may be dismissed as withdrawn. learned counsel for the respondents has no objection. The O.A. is dismissed as withdrawn.

No order as to costs.


V.C.

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